

BEFORE
HON'BLE MR JUSTICE T NANDAKUMAR SINGH
HON'BLE MR JUSTICE SR SEN
CRL. Appeal No. 1 of 2012

11.04.2014

(T Nandakumar Singh, J)

LCR received.

Expedite preparation of Paper Book. Preparation of Paper Book shall be completed within four weeks.

List this case after preparation of Paper Book.

JUDGE

JUDGE

V.Lyndem

BEFORE
HON'BLE MR JUSTICE T NANDAKUMAR SINGH
HON'BLE MR JUSTICE SR SEN
WA No. 49 of 2010

11.04.2014

(T Nandakumar Singh, J)

Heard in part.

Hearing will continue in the next available bench,
(this bench).

JUDGE

JUDGE

V.Lyndem